

GOVERNMENT OF INDIA  
MINISTRY OF COAL

**RAJYA SABHA**  
**UNSTARRED QUESTION NO 42**  
TO BE ANSWERED ON 03.02.2025

**Steps to promote Coal Gasification projects**

**42. Shri Anil Kumar Yadav Mandadi:**

Will the Minister of Coal be pleased to state:

- (a) whether Government is taking steps to promote Coal Gasification projects across the country;
- (b) if so, the details thereof;
- (c) whether Government has awarded any Coal Gasification project to Singareni Collieries Company Limited (SCCL);
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**  
**MINISTER OF COAL AND MINES**  
**(SHRI G. KISHAN REDDY)**

(a)&(b): The Government of India is actively promoting coal gasification projects across the country. Following steps have been taken;-

- On January 24, 2024 the Government has approved an outlay of ₹ 8,500 crore as financial incentive, for promotion of coal/lignite gasification projects for both government PSUs as well as private sector.
- Government has also approved investment by Coal India Limited (CIL) in joint ventures of CIL-BHEL and CIL-GAIL for undertaking coal gasification projects.
- In 2022, a new sub-sector, "Production of Syngas leading to coal gasification," was created under the NRS linkage auctions policy to support this initiative.
- 50% rebate in the revenue share for coal used in gasification has been introduced in commercial coal block auctions, provided that at least 10% of the total coal production is used for gasification purposes.
- A framework has been established for granting a waiver from registration for Transfer of Technology (ToT) from land-border-sharing countries, on a case-by-case basis.
- The government has allowed coal supply to gasification projects under the NRS auction with a floor price at the notified price of the regulated sector, for the projects commissioning within the next seven years.

(c) to (e): No such proposal has been received from Singareni Collieries Company Limited (SCCL) so far.

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